

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.23 of 2021

IN THE MATTER OF:

Hira International Ltd.

...Appellant

Versus

Girdharilal Sugar and Allied Industries Ltd.

...Respondent

For Appellant: Shri Vijayesh Atre, Advocate

For Respondent: Ms. Himani Chouhan, Advocate

O R D E R
(Virtual Mode)

17.03.2021 Counsel for Respondent wants time to file written submissions. Written submissions as directed on 24th February, 2021 and copies of Judgements may be filed within two weeks.

List the Appeal 'for admission (after Notice) hearing' on 26th April, 2021.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

rs/md